

OFFICE OF THE DISTRICT AND SESSIONS COURT, JHARSUGUDA
INVITATION FOR QUOTATION FOR SUPPLY OF LAW BOOKS

Dtd-10.02.2017

Quotation are invited from reputed Book sellers/Publishers for supply of the following Law books as per the following list for the Judgeship of Jharsuguda. The Quotation must be submitted in the email Id manmeet_singh2006@yahoo.com

By 15.02.2017. The details can also be verified from the District Court Website www.ecourts.gov.in/jharsuguda.

By Order/-

DLZ 10.2.17
Registrar

Civil Court's Jharsuguda

TERMS AND CONDITIONS FOR SUPPLY OF LAW BOOKS

Dtd-10.02.2017

1. The books are to be supplied at District Court, Jharsuguda in good condition.
2. The Authority reserves the right to cancel the tender at any point without assigning any reason what so ever.

As per the order of DJ.

By
10.02.17

Registrar

Civil Courts, Jharsuguda

List of Law books to be purchased in the judgeship of Jharsuguda

Sl. No	Name of the Book	Publisher/Author	No. of unit to be purchased
1	Criminal Major Acts	Khastgir	7 Nos.
2	Criminal Major Acts	M.R.Mallick	7 Nos.
3	Central Minor Acts	Professionals	3 Nos.
4	Orissa Minor Acts	Orissa Law Review	3 Nos.
5	Cr.P.C	Sohoni	1 No.
6	Evidence Act.	Sarkar	2 Nos.
7	Evidence Act.	Ratanlal	2 Nos.
8	Forest Manual	Legal Associates	3 Nos.
9	Excise Manual	Legal Associates	3 Nos.
10	Railway Act		2 Nos.
11	M.V Act	Orissa Law Review	2 Nos.
12	Orissa Mines and Minerals Acts and Rules	Orissa Law Review	2 Nos.
13	Cyber Crime Act		1 No.
14	Environmental Laws		1 No.
15	Probation of Offenders Act	Legal Associates	2 Nos.
16	RP(UP) Act	Legal Associates	2 Nos.
17	PWDV Act	Legal Associates	2 Nos.
18	Prevention of Food Adulteration Act/Food Safety Act		2 Nos.
19	NDPS Act(with short comments)		2 Nos.
20	SC/ST (PA Act) (with short comments)		2 Nos.
21	POCSO Act (with short cominents)		1 No.
22	Essential Commodity Act		1 No.
23	N.I Act		2 Nos.
24	Law of Crimes	Ratanlal Dhirajlal	2 Nos.
25	CPC	Saha	3 Nos.
26	CPC	Sarkar	3 Nos.
27	CPC	G.S.Ram	3 Nos.
28	Specific Relief Act	Sohoni	2 Nos.
29	Limitation Act		2 Nos.
30	T.P Act	Sohoni	1 No.
31	Mulla Hindu Law		2 Nos.
32	Hindu Law & Usage	Mayne	2 Nos.
33	Right to Fair compensation and Tranferancy of Land		1 No.
34	Civil Minor Act (Vol.I & II)		2 Nos.
35	Contract Act		2 Nos.
36	Orissa Land Reforms Act		1 No.
37	Orissa Survey and Settlement Act		1 No.
38	OPLA Act		1 No.
39	Easement Act		1 No.
40	Suits Valuation Act		1 No.
41	Court Fee Manual		1 No.
42	Registration Act		1 No.
43	Drugs and Cosmetics Act		1 No.
44	GRCO Civil	Legal Associates	4 Nos.
45	GRCO Criminal	Legal Associates	4 Nos.
46	Orissa Service Code		1 No.
47	Orissa Civils Services Classification Control and Appeal Rules		1 No.
48	Govt. Servant Conduct Rules		1 No.
49	Treasury Code		1 No.
50	Oxford Dictionary		1 No.

Seen
10/21/20